

**Central Administrative Tribunal
Principal Bench**

**OA No.2048/2015
MA No.1912/2015**

New Delhi this the 25th day of July, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Holi Singh,
Aged 50 years,
MATE, Delhi Milk Scheme (ID No.13268),
S/o Shri Ram Singh,
R/o A-159, Karampura,
New Delhi-15.

...applicant

(By Advocate : Ms. Nisha Priya Bhatia)

Versus

Union of India, through

1. Secretary,
Ministry of Agriculture,
Department of Animal Husbandry,
Dairying and Fisheries,
Krishi Bhawan,
Rajpath Road, Area,
Central Secretariat,
New Delhi-110001
2. General Manager,
Delhi Milk Scheme,
West Patel Nagar,
New Delhi-110008.

...respondents

(By Advocate: Shri Rajive R. Raj)

ORDER (ORAL)

Mr. Justice M.S. Sullar, Member (J) :-

Although this case is listed for 02.08.2016 for further orders, but file taken up today in pursuance of the orders dated 21.07.2016, of the Hon'ble Chairman.

2. At the very outset, learned counsel for applicant intends to withdraw the Original Application (OA), as having become infructuous, in view of the fact that the impugned charge sheet has already been challenged in, and the interim order dated 25.07.2016 passed in OA No.3710/2015 by this Tribunal.

3. Therefore, the instant OA is, hereby, dismissed as withdrawn, as prayed for.

(V.N. Gaur)
Member (A)

(Justice M.S. Sullar)
Member (J)

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